



# \$~5\* IN THE HIGH COURT OF DELHI AT NEW DELHI

#### + LPA 362/2020, CM Nos.11287/2021 & 17382/2023

DIRECTORATE OF ENFORCEMENT & ANR. .....Appellants Through: Mr Zoheb Hossain, Special Counsel with Mr Vivek Gurnani, Adv.

versus

M/S VIKAS WSP LTD & ORS. .....Respondents Through: Mr I.P.S. Oberoi, Adv. for R-1. Mr Arshdeep Singh Khurana, Mr Harsh Srivastava and Mr Sidak Singh Anand, Advs. for R-2.

## CORAM: HON'BLE MR. JUSTICE RAJIV SHAKDHER HON'BLE MR. JUSTICE AMIT BANSAL <u>O R D E R</u> 23.07.2024

%

## [Physical Hearing/Hybrid Hearing (as per request)]

1. At joint request of learned counsel for the parties, list the matter on 20.11.2024.

## **RAJIV SHAKDHER, J**

## AMIT BANSAL, J

**JULY 23, 2024** aj

Click here to check corrigendum, if any

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 16/05/2025 at 12:05:34